

3

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PRESCOT ROAD, BOMBAY-1

OA no. 278/93

Udhao Mahadevrao C. Shahade  
C/o. K D Kulkarni  
Advocate, Nandadeep 16  
Dombivli(E)  
PIN 421 201

..Applicant

V/s.

Union of India through  
Senior Superintendent of  
Post Offices, Amravati Divn.,  
Amravati & another

..Respondents

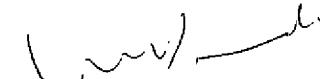
Coram: Hon. Shri Justice M S Deshpande, V.C.

ORAL JUDGMENT: DATED: 23.7.93  
(PER: M S Deshpande, Vice Chairman)

Applicant absent.

Shri Bhangade, learned counsel for  
respondents states that the applicant was transferred  
from Amracti to Chandrapur and he has joined at  
Chandrapur on 30.4.1993.

Since the transfer has already been  
carried out nothing survives in the application  
and is accordingly disposed of.

  
(M.S. Deshpande)  
Vice Chairman

trk